COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 214 OF 2017 & IA NO. 356 OF 2017

Dated: 18th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Haryana Vidyut Prasaran Nigam Ltd. Appellant(s)

Vs.

Haryana Electricity Regulatory Commission Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up.

List the matter on **07.03.2018.**

COURT MASTER